

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**
Hearing through video conferencing

T.A.62/1119/2021



This the 28th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

1. Dr. Mudasir Hamid Buch, aged 35 years, Son of Abdul Gani Buch, Resident of Gani at Manz Ali Kadal, Srinagar.
2. Dr. Jam Mohammad, aged 32 years, Son of Ghulam Mustafa Beigh, Resident of Alamgari Bazar, Srinagar.

.....Applicants

(Advocate: Mr. M.Y. Bhat)

Versus

1. State of Jammu and Kashmir through Commissioner cum Secretary to Government Health and Medical Education Department, Civil Secretariat, Jammu / Srinagar.
2. Director, Health Services, Kashmir Division, Srinagar.
3. Principal, Government Medical College, Srinagar.

.....Respondents

(Advocate: Mr . Amit Gupta, 1d. AAG)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

At the outset, learned counsel for the applicant submits that this petition may be dismissed as infructuous.

2. Accordingly, the petition is dismissed as infructuous.

**(DINESH SHARMA)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun